

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2412**

**TO BE ANSWERED ON THE 03<sup>RD</sup> AUGUST, 2021/ SRAVANA 12, 1943 (SAKA)**

**DEATH DUE TO NATURAL CALAMITIES**

**2412. SHRI THIRUNAVUKKARASAR SU:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that flash floods, cloudbursts and landslide related deaths have increased in the country during the last few years and in the latest incidents in Jammu & Kashmir and Himachal Pradesh many persons were killed and number of them were missing;**

**(b) if so, the details thereof and the reasons therefor during the last three years, year/State-wise; and**

**(c) the action taken by the Government in this regard and the financial support given so far to the affected States therein?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): The details of human lives lost due to hydrometeorological calamities/ hazards including flash floods, cloudburst and landslide, as reported by the State Governments/ Union Territory Administrations, during 2018-19 to 2020-21 are at Annexure-I.**

**Further, as informed by Geological Survey of India (GSI), during the monsoon period (April – October mainly; in Western Ghat terrains from**

**April to December, including the phase of Northeast monsoon), landslide incidences occur in almost all landslide-prone areas, some of which are disastrous leading to loss of lives in the country. In most cases, these are triggered by extreme rainfall events or cloudbursts. These types of fatal landslide events are common almost every year, mainly in the Himalayan States, in the Western Ghats, and Konkan areas. When the rainfall becomes incessant and much higher than the threshold amount, major landslide events occur, which can cause loss of lives, if elements-at-risk (both static and dynamic) are exposed across its tracks. However, it cannot be conclusively stated from the GSI's inventory records that these types of fatal events are increasing in recent years.**

**(c): The primary responsibility for disaster management rests with the State Government. The State Government concerned undertakes relief measures in the wake of natural disasters including flash floods, cloudburst and landslide from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with the Government of India's approved items and norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down**

**procedure, in case of disaster of 'severe nature'. During the current financial year 2021-22, the first installment of Central share of SDRF amounting to Rs. 8873.60 crore has already been released in advance to all States on 29<sup>th</sup> April, 2021. Beside this, Rs. 279.00 crore has been allocated towards J&K Disaster Response Fund (DRF), out of which, Rs. 108.81 crore has been released upto August, 2021 to the UT of Jammu and Kashmir. State-wise detail of allocation and releases of Central Share from SDRF during 2021-22 is given in Annexure-II.**

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**Details of human lives lost as reported by State Governments/ Union Territory Administrations due to hydrometeorological calamities/ hazards during the year 2018-19 to 2020-21**

(Provisional)				
Sl. No.	State/ UT	2018-19	2019-20	2020-21
1.	ANDHRA PRADESH	81	--	50
2.	ARUNACHAL PRADESH	33	7	19
3.	ASSAM	53	101	149
4.	BIHAR	--	133	30
5.	CHHATTISGARH	23	15	61
6.	GOA	--	2	2
7.	GUJARAT	72	195	215
8.	HARYANA	3	7	--
9.	HIMACHAL PRADESH	429	86	44
10.	JHARKHAND	--	--	--
11.	KARNATAKA	67	91	104
12.	KERALA	455	125	128
13.	MADHYA PRADESH	31	674	212
14.	MAHARASHTRA	101	253	215
15.	MANIPUR	25	--	--
16.	MEGHALAYA	7	23	32
17.	MIZORAM	22	3	--
18.	NAGALAND	19	19	9
19.	ODISHA	94	13	38
20.	PUNJAB	35	20	16
21.	RAJASTHAN	29	126	--
22.	SIKKIM	4	6	18
23.	TAMIL NADU	164	25	12
24.	TELANGANA	9	--	52
25.	TRIPURA	22	8	5
26.	UTTAR PRADESH	105	166	72
27.	UTTARAKHAND	103	80	68
28.	WEST BENGAL	383	227	354
29.	J&K	31	17	77
30.	LADAKH			
31.	PUDUCHERRY	--	--	1
32.	LAKSHADWEEP	--	--	--
33.	DADAR & NAGAR HAVELI and DAMAN & DIU	--	--	6
<b>Total</b>		<b>2400</b>	<b>2422</b>	<b>1989</b>

**Allocation and Release of Funds from State Disaster Response Fund (SDRF) during 2021-2022 (As on 27.07.2021)**

(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			1 <sup>st</sup> Installment of Central Share released under SDRF
		Central Share	State Share	Total	
1	2	3	4	5	6
1.	Andhra Pradesh	895.20	297.60	1192.80	447.60
2.	Arunachal Pradesh	200.00	22.40	222.40	100.00
3.	Assam	617.60	68.80	686.40	308.80
4.	Bihar	1132.80	377.60	1510.40	566.40
5.	Chhattisgarh	345.60	115.20	460.80	172.80
6.	Goa	9.60	2.40	12.00	4.80
7.	Gujarat	1059.20	352.80	1412.00	529.60
8.	Haryana	392.80	131.20	524.00	196.40
9.	Himachal Pradesh	327.20	36.00	363.20	163.60
10.	Jharkhand	454.40	151.20	605.60	227.20
11.	Karnataka	632.80	210.40	843.20	316.40
12.	Kerala	251.20	84.00	335.20	125.60
13.	Madhya Pradesh	1456.00	485.60	1941.60	728.00
14.	Maharashtra	2577.60	859.20	3436.80	1288.80
15.	Manipur	33.60	4.00	37.60	16.80
16.	Meghalaya	52.80	5.60	58.40	26.40
17.	Mizoram	37.60	4.00	41.60	18.80
18.	Nagaland	32.80	4.00	36.80	16.40
19.	Odisha	1283.20	428.00	1711.20	641.60
20.	Punjab	396.00	132.00	528.00	198.00
21.	Rajasthan	1184.80	395.20	1580.00	592.40
22.	Sikkim	40.00	4.80	44.80	20.00
23.	Tamil Nadu	816.00	272.00	1088.00	408.00
24.	Telangana	359.20	120.00	479.20	179.60
25.	Tripura	54.40	6.40	60.80	27.20
26.	Uttar Pradesh	1546.40	516.00	2062.40	773.20
27.	Uttarakhand	749.60	83.20	832.80	374.80
28.	West Bengal	808.80	269.60	1078.40	404.40
<b>Total</b>		<b>17747.20</b>	<b>5439.20</b>	<b>23186.40</b>	<b>8873.60</b>